Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 5 of 2011 IN
Appeal No. 194 of 2009

Dated : 17th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

M/s Guttaseema Wind Energy Co. Pvt. Ltd. … Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. K. Gopal Chaudary**
Mr. Mullapudi Rambabu
Counsel for the Respondent(s): **Ms. Surbhi Sharma for R.2 to R.7**

ORDER

Issue notice to the Respondents. Ms. Surbhi Sharma takes notice on behalf of Respondent Nos. 2 to 7. Notice to be issued to the Respondent No.1. Dasti service is permitted.

Post the matter on ***22.11.2011.***

(Justice P.S. Datta) **(Rakesh Nath)** **(Justice M. KarpagaVinayagam)**
Judicial Member **Technical Member** **Chairperson**

TS/ss